

**AIR TRAVEL ENTERPRISES INDIA LIMITED****CIN U63040KL1984PLC003918****THE CLAIM RECEIVED AS ON 07.03.2024 AGAINST PUBLIC ANNOUNCEMENT  
PUBLISHED ON 25.12.2023. (Excluding Kerala HC Stay Period)**

Sl No.	Class of Creditors	Amount Claimed	Amount Admitted Provisionally	Voting Percentage
1.	Secured Financial Creditors – 1. Dhanlaxmi Bank Ltd 2. Union Bank of India	82,05,69,941.26 44,91,19,278.00	82,05,69,941.26 44,91,19,278.00	64.63% 35.37%
	<b>TOTAL</b>	<b>1,26,96,89,219.26</b>	<b>1,26,96,89,219.26</b>	<b>100%</b>

**THE CLAIM RECEIVED AS ON 07.03.2024 AGAINST PUBLIC ANNOUNCEMENT  
PUBLISHED ON 25.12.2023**

The Interim Resolution Professionals informed the Committee the details of the Claims received by the IRP following the date of the Public Announcement made by him 25.12.2023.

Sl No.	Class of Creditors	Amount Claimed Received	Amount Admitted Provisionally
1.	Secured Financial Creditors (Other than financial Creditors belonging to any class of creditors)	1,26,96,89,219.26	1,26,96,89,219.26
2.	Unsecured Financial Creditors	NIL	NIL
3.	Unsecured Financial Creditors (Belonging Home Buyers class of Creditors)	NIL	NIL
4.	Operational Creditors (Workmen)	NIL	NIL
5.	Operational Creditors (Employees)	NIL	NIL
6.	Operational Creditors (Gov Dues)	NIL	NIL
7.	Operational Creditors (Other than Workmen & Employees)	NIL	NIL
8.	Other than Financial & Operational Creditors (including obtained in Form C)	NIL	NIL
	<b>TOTAL</b>	<b>1,26,96,89,219.26</b>	<b>1,26,96,89,219.26</b>

**RAJMOHAN R**  
FCA. ACS. IP. RV. CAIB. DISAInsolvency Professional  
Regn.No: IBBI / IPA-001/IP -  
-P-02331/2020-2021/13517